

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).640/2025

ASSOCIATION FOR DEMOCRATIC REFORMS & ORS.

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA

Respondent(s)

(IA No. 155692/2025 - STAY APPLICATION)

WITH

W.P.(C) No. 634/2025 (PIL-W)

W.P.(C) No. 644/2025 (PIL-W)

IA No. 156437/2025 - EX-PARTE STAY

W.P.(C) No. 645/2025 (PIL-W)

IA No. 156498/2025 - EXEMPTION FROM FILING ANNEXTURES

IA No. 156496/2025 - STAY APPLICATION

W.P.(C) No. 646/2025 (PIL-W)

IA No. 162634/2025 - AMENDMENT OF THE PETITION

IA No. 159547/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 156574/2025 - STAY APPLICATION

W.P.(C) No. 637/2025 (PIL-W)

IA No. 155298/2025 - EXEMPTION FROM FILING O.T.

IA No. 155300/2025 - GRANT OF INTERIM RELIEF

IA No. 157776/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 636/2025 (PIL-W)

IA No. 155265/2025 - APPLICATION FOR PERMISSION

IA No. 155262/2025 - STAY APPLICATION

W.P.(C) No. 638/2025 (PIL-W)

IA No. 155401/2025 - GRANT OF INTERIM RELIEF

W.P.(C) No. 630/2025 (PIL-W)

IA No. 154352/2025 - EXEMPTION FROM FILING O.T.

IA No. 156066/2025 - INTERVENTION APPLICATION

IA No. 154351/2025 - STAY APPLICATION

W.P.(C) No. 631/2025 (PIL-W)

IA No. 155803/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 154421/2025 - STAY APPLICATION

W.P.(C) No. 642/2025 (PIL-W)
IA No. 163281/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 164509/2025 - PERMISSION TO FILE AMENDED WRIT PETITION
IA No. 156189/2025 - STAY APPLICATION

W.P.(C) No. 686/2025 (PIL-W)
IA No. 170426/2025 - GRANT OF INTERIM RELIEF

W.P.(C) No. 700/2025 (PIL-W)
IA No. 173858/2025 - STAY APPLICATION

W.P.(C) No. 701/2025 (PIL-W)
IA No. 174074/2025 - STAY APPLICATION

W.P.(C) No. 708/2025 (PIL-W)
IA No. 175869/2025 - STAY APPLICATION

W.P.(C) No. 676/2025 (PIL-W)

W.P.(C) No. 674/2025 (PIL-W)

Date : 12-08-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Ms. Rashmi Singh, Adv.
Ms. Pinky Behera, AOR

Mr. Atif Inam, AOR
Mr. Zarif Hosain, Adv.

Mr. Nizam Pasha, Adv.
Mr. Arif Ali, Adv.
Mr. Madhav Deepak, Adv.
Mr. Abishek Jebaraj, AOR
Ms. A Reyna Shruti, Adv.
Mr. D. P. Singh, Adv.

Mr. Prashanto C. Sen, Sr. Adv.
Mr. Prasanna S., AOR
Mr. Rohit Ghosh, Adv.
Ms. Injila Muslim Zaidi, Adv.
Mr. Prasanna B, Adv.

Ms. Vrinda Grover, Adv.
Mr. John Simte, Adv.
Ms. Devika Tulsiani, Adv.
Mr. Soutik Banerjee, Adv.
Mr. Aakarsh Kamra, AOR

Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai, Adv.
Ms. Gurneet Kaur, Adv.

Dr. K.S. Chauhan, Sr. Adv.
Mr. P.S. Teji, Sr. Adv.
Mr. Abhishek Chauhan, Adv.
Mr. Ajit Kumar Ekka, Adv.
Mr. Kriti Ranjan, Adv.
Mr. Alok Kumar, Adv.
Mr. Pushp Manikesh, Adv.
Mr. Narender Kumar, Adv.
Mr. RSM Kalky, Adv.
Mr. S.P. Singh, Adv.
Mr. Ravi Prakash, AOR

Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Nikhil Upadhyay, Adv.
Mr. Chandra Shekhar, Adv.

Mr. Dr Abhishek Manu Singhvi, Sr. Adv.
Mr. Prashanto Chandra Sen, Sr. Adv.
Mr. Muhammad Ali Khan, Adv.
Mr. Amit Bhandari, Adv.
Mr. Omar Hoda, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Uday Bhatia, Adv.
Mr. Arjun Sharma, Adv.
Mr. Kamran Khan, Adv.
Ms. Gurbani Bhatia, Adv.
Mr. Surya Kiran, Adv.
Mr. B. Vittal, Adv.
Mr. Rohit Ghosh, Adv.
Mr. Usman Ghani Khan, AOR

Mr. Shueb Alam, Sr. Adv.
Mr. Ujjwal Singh, AOR

Mr. Kapil Sibal, Sr. Adv.
Ms. Fauzia Shakil, AOR
Ms. Aparajita Jamwal, Adv.
Ms. Tasmiya Talaha, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Ms. Neha Rathi, AOR
Ms. Kajal Giri, Adv.
Mr. Pranav Sachdeva, Adv.
Mr. P. Rohit Ram, Adv.
Ms. Priyansha Sharma, Adv.

Ms. Somya Kumari, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.

Ms. Shahrukh Alam, Adv.

Mr. Amit Bhandari, Adv.

Mr. Talha Abdul Rahman, AOR

Mr. M Shaz Khan, Adv.

Mr. Shantanu, Adv.

Ms. Priyansha Sharma, Adv.

Mr. Rafid Akhter, Adv.

Mr. Sudhanshu Tewari, Adv.

Mr. Faizan Ahmed, Adv.

Mr. Shadan Farasat, Sr. Adv.

Mr. Harshit Aband, Adv.

Ms. Natasha Maheshwari, Adv.

Mr. Yash S. Vijay, AOR

Mr. Shikhar Aggarwal, Adv.

Mr. Gopal Sankaranarayan, Sr. Adv.

Mr. Prashant Bhushan, AOR

Ms. Neha Rathi, Adv.

Mr. Shourya Dasgupta, Adv.

Mr. Tushar Srivastava, Adv.

Mr. Haris Beeran, Adv.

Mr. Azhar Assees, Adv.

Mr. Anand B. Menon, Adv.

Mr. Radha Shyam Jena, AOR

Mr. Satayam Singh, Adv.

Ms. Neema, AOR

For Respondent(s) : Mr. Tushar Mehta, Solicitor General

Mr. Kanu Agrawal, Adv.

Mr. Raman Yadav, Adv.

Mr. Sansriti Pathak, Adv.

Mr. Gaurang Bhushan, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Maninder Singh, Sr. Adv.

Mr. Sidhant Kumar, Adv.

Mr. Sahil Tagotra, AOR

Mr. Prabhas Bajaj, Adv.

Ms. Manyaa Chandok, Adv.

Mr. Om Batra, Adv.

Ms. Shreya Kasera, Adv.

Mr. Amarpal Dua, Adv.

Mr. Dama Seshadri Naidu, Sr. Adv.

Mr. Sukumar Pattjoshi, Sr. Adv.

Mr. Prateek Kumar, AOR
Mr. Abhinav Thakur, Adv.
Mr. Rajesh Kumar, Adv.
Ms. Raina Anand, Adv.
Mr. Ashish Shukla, Adv.
Mr. Mohit Mishra, Adv.
Mr. Kumar Utsav, Adv.
Mr. Deepak Sharma, Adv.
Mr. Devansh Rai, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Maninder Singh, Sr. Adv.
Mr. Mohd. Yasir, Adv.
Mr. Kumar Utsav, Adv.
Mr. Ashish Shukla, Adv.
Mr. Eklavya Dwivedi, AOR

Mr. Tushar Mehta, Solicitor General
Mr. Kanu Agrawal, Adv.
Mr. Raman Yadav, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Gaurang Bhushan, Adv.
Dr. N. Visakamurthy, AOR

Mr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.

Mr. Samarvir Singh, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.

Mr. Padmesh Mishra, A.A.G.
Mr. S. Udaya Kumar Sagar, AOR

Mr. Barun Kumar Sinha, Adv.
Mrs. Pratibha Sinha, Adv.
Mr. Sneh Vardhan, Adv.
Mr. Pankaj Kumar Shukla, Adv.
Mr. Chhail Bihari Singh, Adv.
Mr. Rakesh Mudgal, Adv.
Mr. Ritu Raj, Adv.
Mrs. Kanika, Adv.
Mr. Anantha Narayana M.G., AOR
Mr. Neeraj, Adv.

Mr. Vivek Singh, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. Debanjan Mandal, Adv.
Mr. Kunal Mimani, AOR
Ms. Mahima Cholera, Adv.

Ms. Shraddha Chirania, Adv.
Ms. Aparajita Jamwal, Adv.

Mr. Anilendra Pandey, AOR
Ms. Aarati Sah, Adv.
Mr. Animesh Shukla, Adv.

Mr. Arman Roop Sharma, Adv.
Ms. Shimpy A. Sharma, Adv.
Mohd. Aman Khan Afghani, Adv.
Ms. Priya Pachouri, Adv.
Ms. Shivangi Goel, Adv.
Mr. Vinod Kumar Tewari, AOR'

Mr. Kaleesswaran Raj, Adv.
Mrs. Thulasi K. Raj, Adv.
Ms. Aparna Menon, Adv.
Ms. Chinnu Maria Antony, Adv.
Mohd. Sadique T.A., AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments heard, which remained inconclusive.
2. List tomorrow, i.e., 13.08.2025, for further hearing.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR